### GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

## LOK SABHA UNSTARRED QUESTION NO. 823 TO BE ANSWERED ON 07.02.2024

#### **ACCESSIBILITY GUIDELINES FOR PERSONS WITH DISABILITIES**

823. SHRI RITESH PANDEY: SHRI KARTI P. CHIDAMBARAM:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways has recently notified accessibility guidelines for railways infrastructures for persons with disabilities;
- (b) if so, the details thereof;
- (c) whether the accessibility measures is likely to be dependent upon the footfall of individuals at the station;
- (d) if so, the reasons for such a decision;
- (e) whether the accessibility deadline under the new guidelines is also dependent upon the footfall at the station;
- (f) if so, the details thereof; and
- (g) the details of accessibility measures that are being devised under these guidelines for people with invisible disabilities?

#### **ANSWER**

# MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY (SHRI ASHWINI VAISHNAW)

(a) to (g) A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (g) OF UNSTARRED QUESTION NO. 823 BY SHRI RITESH PANDEY AND SHRI KARTI P. CHIDAMBARAM TO BE ANSWERED IN LOK SABHA ON 07.02.2024 REGARDING ACCESSIBILITY GUIDELINES FOR PERSONS WITH DISABILITIES

(a) to (g) In compliance with Rights of Persons with Disabilities Act, 2016, "Guidelines on accessibility of Indian Railway stations and facilities at stations for differently abled persons (Divyangjans) and passengers with reduced mobility" was circulated and notified in the Gazette of India. The guidelines include provisions of Divyangjan related facilities such as entrance ramps, accessible parking, low height ticket counter/help booths, toilets, drinking water booth, subways/foot over bridges with ramps/lifts, standard signages including Braille signages and tactile pathways for visual impairment etc.

The provision/upgradation of amenities for passengers including for Divyangjan is a continuous and on-going process and works in this regard are undertaken as per requirement, subject to inter-se priority and availability of funds. The priority for provision/upgradation of amenities is accorded to higher category of station over lower category of station while sanctioning and executing the work.

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